

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (SHRI P.K. THUNGON): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

स्वयंसेवी संगठनों द्वारा अनुदानों का दुरुपयोग

1279. चौधरी हरमोहन सिंह:

श्री कनक सिंह मोहन सिंह मंगरोला:

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि स्वयंसेवी संगठनों द्वारा अनुदानों का दुरुपयोग किए जाने के बाद सरकार द्वारा उन्हें प्रदान की जाने वाली वित्तीय सहायता ही रोक दी जाती है;

(ख) यदि हां, तो किन-किन कानूनों के तहत ऐसे संगठनों के विरुद्ध कार्यवाही की जाती है; और

(ग) पिछले तीन वर्षों के दौरान ऐसे कानूनों के तहत कितने संगठनों के विरुद्ध कार्यवाही की गई और उसका राज्य-वार ब्यौरा क्या है?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग में और संस्कृति विभाग में) उप मंत्री (कुमारी शैलजा): (क) और (ख) योजनाओं में सामान्यतः गैर सरकारी संगठनों की संस्वीकृति-पूर्व संवीक्षा करने का प्रावधान है। संस्वीकृति और उत्तरवर्ती अनुवीक्षण के पूर्व विभिन्न एजेंसियों से प्राप्त प्रस्तावों के मूल्यांकन हेतु अंतर्निर्मित व्यवस्थाएं हैं। इसके अतिरिक्त केन्द्र और राज्य एजेंसियों द्वारा निरीक्षण का प्रावधान है तथा नया अनुदान प्रदान करने के पूर्व पहले जारी किये गये अनुदान के संबंध में उपयोगिता प्रमाणपत्र की मांग की जाती है तथा गैर-सरकारी संगठन का कार्य-निष्पादन संतोषजनक न पाए जाने पर वित्तीय सहायता रोक दी जाती है।

(ग) सूचना एकत्र की जा रही है और सप्ताह पटल पर रख दी जाएगी।

Development of Agriculture Sector in North East

1280. DR. B.B. DUTTA: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of various programmes/schemes initiated by Government to

develop agriculture sector in the North East Region;

(b) how far these have helped the development of agriculture in the Region; and

(c) the strategy being adopted in the Eighth Five Year Plan in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Important programmes implemented by the Government of India for the development of agriculture in the North East region include Integrated Cereals Development Programme in Rice based cropping system's Area, Special Jute Development Programme, Oilseeds Development Programme, National Pulses Development Project, National Watershed Development Project for Rainfed Areas, Watershed Development in Shifting Cultivation Areas, Development Programmes for Spices, Fruits, Vegetables, Cashewnut, Coconut and other horticultural crops, Integrated Pest Management Development, etc.

(b) The schemes have helped in improving and productivity of foodgrains and other crops in these States in recent years.

(c) The strategy for development of agriculture in N.E. States includes improvement in productivity of crops, diversification of agriculture and promotion of horticultural crops and fisheries.

Implementation of Government Orders Withholding Closure of Stationery Offices

1281. SHRI RAMACHANDRAN PILLAI: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether Government of India's order dated 27th February, 1991, withholding the order of closure of Stationery Offices, has since been implemented;

(b) if not, the reasons thereof;